

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad, this the 26th day of August 2021

Civil Misc. Contempt Petition No.330/00052/2021
in
Original Application No. 330/00119/2021

Hon'ble Mr. Devendra Chaudhry, Member (Administrative)
Hon'ble Ms. Pratima K Gupta, Member (Judicial)

Monu yadav, aged about 22 years, Son of Late Gullu Ram, Resident of Village-Sevkhar Khurdd and Post Bhojpur, District-Chandauli.

. . .Petitioner

By Advocate: Shri B.N. Singh

V E R S U S

Rajesh Kumar Pandey, Divisional Railway Manager, East Central Railway, Din Dayal Upadhyay.

. . .Respondent

By Adv: Shri Sanjay Kumar Ray

O R D E R

By Hon'ble Mr. Devendra Chaudhry, Member (Administrative) :

We have joined this Division Bench online through video conferencing.

2. Shri B.N. Singh, learned counsel for the petitioner and Shri Sanjay Kumar Ray, learned counsel for the respondent, are present in Court.

3. Heard learned counsel for the parties and perused the record.
4. Learned counsel for the petitioner submits at the outset that the order of this Tribunal dated 01.02.2021 to decide the representation of the applicant, has been rejected by the respondent. Hence the contempt proceedings have become infructuous.
5. Accordingly, since the order of this Tribunal dated 01.02.2021 has been complied with, however, learned counsel for the respondent submits that notice may be discharged.
6. Learned counsel for the petitioner has no objection to the aforesaid prayer.
7. In view of the above, the instant contempt proceedings are liable to be closed. Notice issued to the respondent stands discharged.
8. All the MAs pending in this contempt petition are disposed of as having become infructuous.
9. Hon'ble Ms. Pratima K Gupta, Member (Judicial) has consented to this order during virtual hearing.

(Pratima K Gupta)
Member(Judicial)

(Devendra Chaudhry)
Member(Administrative)

/Neelam/